

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
UNSTARRED QUESTION NO. 3515  
TO BE ANSWERED ON THE 10<sup>TH</sup> DECEMBER, 2019

**SUICIDES BY FARMERS AND FARM LABOURERS**

3515. SHRI SAPTAGIRI SANKAR ULAKA:  
SHRI SANJAY KAKA PATIL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of suicides committed by farmers and farm labourers separately from 2014 to 2019, the details thereof, yearwise and State-wise including Odisha;
- (b) whether the Government has authorized or sponsored any study to assess the causes of suicides by farmers including exploitation by financial institutions, if so, the findings and the details thereof including the amount spent and stakeholders involved;
- (c) whether the Government plans to release an annual report on the situation of farmers to indicate whether we are on track to doubling their income by 2022 and if so, the timeline thereof and if not, the reasons therefor;
- (d) the Union Governments' assistance to the States to mitigate the crisis of farmers' suicides, the details thereof including the central assistance provided during 2019-20; and
- (e) the steps taken by the Government to curb farmers' suicides across the country in the year 2019-20?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). These Reports on suicides are available upto 2016 on its website. The state-wise data on suicide committed by farmers and farm labourers including State of Odisha, in 2014, 2015 and 2016, is at **Annexure-I**. The Reports for the year 2017 onwards have not been published.

(b): Government conducted a study titled 'Farmer Suicides: An All India Study' during 2016-17 to ascertain various reasons for the growing number of farmers suicide in the country. This Pan-India study was carried out in 13 major suicide prone states namely: Uttar Pradesh, Tamil Nadu, Kerala, Haryana, Madhya Pradesh, Chhattisgarh, Punjab, Maharashtra, Gujarat, West Bengal, Andhra Pradesh, Telangana and Karnataka covering 46 districts, 138 talukas, 388 villages and 528 sample victim households. The reference year of the study was decided as the agriculture year 2015-16 (June, 2015 – May, 2016). The main objectives of the study were as follows:

- i) to analyze the incidence and spread of farmer suicides in selected states and to map the hotspots of suicide.
- ii) to study the socio-economic profile, cropping pattern and profitability in the victim's households,
- iii) to study the causes leading to suicides.
- iv) to recommend suitable policies to avert farmer suicide.

The study was assigned to Agro-Economic Research (AER) Unit ADRT at Institute for Social and Economic Change (ISEC) Bengaluru which is a part of Agro-Economic Research (AER) Scheme being implemented by Ministry of Agriculture and Farmers Welfare to conduct research studies on Agro-Economic problems. It is 100% funded through Grant-in-Aid by the Government and no study specific funds are provided to AER Centres/ Units. The study found that various reasons for farmers suicide are drug/ alcoholic addiction, illness, family issues, gambling, expectation of non-institutional credit, lack of access to expected credit, failure of rain, cyclone, drought, non realization of higher output/ prices, crop failure etc.

(c) to (e): There is no proposal to release an annual report on farmers' conditions indicating the country is on track for doubling income of farmers by 2022, under consideration of the Government of India.

Agriculture being a State subject, the State Governments undertake implementation of programmes/ schemes for the development of the sector. Government of India supplements the efforts of the State Governments through various schemes/ programmes. The various schemes/ programmes of the Government of India are meant for the welfare of farmers by increasing production and remunerative returns to farmers. A list of various interventions rolled out by the Government for the welfare of farmers is at **Annexure-II**.

The state-wise details of funds allocated and expenditure incurred on various schemes during the year 2019-20 for the welfare of the farmers across the country, is at **Annexure-III**.

Further, the Government had constituted an Inter-Ministerial Committee in 2016 to recommend a strategy for Doubling of Farmers' Income (DFI) by the year 2022 for the farmers in the country. The DFI Committee submitted its report and thereafter the Government constituted an Empowered Body on 23.01.2019 for monitoring the implementation of the recommendation of the DFI Strategy.

**Annexure-I**

State-wise and year-wise details of Farmers and farm labourers suicide, including State of Odisha, for the year 2014-2016

	State/UT	2014			2015			2016		
		Farmers	Farm Labourers	Total (1+2)	Farmers	Farm Labourers	Total (4+5)	Farmers	Farm Labourers	Total (7+8)
		1	2	3	4	5	6	7	8	9
1	ANDHRA PRADESH	160	472	632	516	400	916	239	565	804
2	ARUNACHAL PRADESH	0	3	3	7	3	10	6	0	6
3	ASSAM	21	38	59	84	54	138	6	64	70
4	BIHAR	0	10	10	0	7	7	0	0	0
5	CHHATTISGARH	443	312	755	854	100	954	585	97	682
6	GOA	0	0	0	0	0	0	0	1	1
7	GUJARAT	45	555	600	57	244	301	30	378	408
8	HARYANA	14	105	119	28	134	162	0	250	250
9	HIMACHAL PRADESH	32	31	63	0	46	46	0	14	14
10	JAMMU & KASHMIR	12	25	37	0	21	21	0	21	21
11	JHARKHAND	0	4	4	0	21	21	3	0	3
12	KARNATAKA	321	447	768	1197	372	1569	1212	867	2079
13	KERALA	107	700	807	3	207	210	23	298	321
14	MADHYA PRADESH	826	372	1198	581	709	1290	599	722	1321
15	MAHARASHTRA	2568	1436	4004	3030	1261	4291	2550	1111	3661
16	MANIPUR	0	0	0	1	0	1	1	0	1
17	MEGHALAYA	0	2	2	2	1	3	2	3	5
18	MIZORAM	0	5	5	0	1	1	0	7	7
19	NAGALAND	0	0	0	0	0	0	0	0	0
20	ODISHA	5	97	102	23	27	50	20	101	121
21	PUNJAB	24	40	64	100	24	124	232	48	280
22	RAJASTHAN	0	373	373	3	73	76	4	39	43
23	SIKKIM	35	0	35	15	3	18	12	2	14
24	TAMIL NADU	68	827	895	2	604	606	36	345	381
25	TELANGANA	898	449	1347	1358	42	1400	632	13	645
26	TRIPURA	0	32	32	1	48	49	4	18	22
27	UTTAR PRADESH	63	129	192	145	179	324	69	115	184
28	UTTARAKHAND	0	0	0	0	2	2	0	3	3
29	WEST BENGAL	0	230	230	0	0	0	0	0	0
30	A & N ISLANDS	8	0	8	0	0	0	3	0	3
31	CHANDIGARH	0	0	0	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0
34	DELHI (UT)	0	0	0	0	0	0	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	16	16	0	12	12	2	27	29
	<b>TOTAL (ALL INDIA)</b>	<b>5650</b>	<b>6710</b>	<b>12360</b>	<b>8007</b>	<b>4595</b>	<b>12602</b>	<b>6270</b>	<b>5109</b>	<b>11379</b>

Source : Report on 'Accidental Deaths &amp; Suicides in India' for relevant years, National Crime Records Bureau.

Various interventions taken by the Government for welfare of farmers

The strategy of the Government is to focus on farmers' welfare by making farming viable. The schemes of Department of Agriculture, Cooperation and Farmers Welfare focus on directly benefitting farmers through various interventions and schemes and include:-

- (i) Implementation of flagship scheme of distribution of Soil Health Cards to farmers so that the use of fertilizers can be rationalized.
- (ii) "Per drop more crop" initiative under which drip/sprinkler irrigation is being encouraged for optimal utilization of water, reducing cost of inputs and increasing productivity.
- (iii) "Paramparagat Krishi Vikas Yojana (PKVY)" for promoting organic farming.
- (iv) Launch of e-NAM initiative to provide farmers an electronic transparent and competitive online trading platform.
- (v) With a view to provide better insurance coverage to crops for risk mitigation, a crop insurance scheme namely Pradhan Mantri Fasal Bima Yojana (PMFBY) was launched from Kharif 2016 season. This scheme provides insurance cover for all stages of the crop cycle including post-harvest risks in specified instances, with low premium contribution by farmers.
- (vi) Under "Har Medh Par Ped", agro forestry is being promoted for additional income. With the amendment of Indian Forest Act, 1927, Bamboo has been removed from the definition of trees. A restructured National Bamboo Mission has been launched in the year 2018 to promote bamboo plantation on non forest government as well as private land and emphasis on value addition, product development and markets.
- (vii) Giving a major boost for the farmer's income, the Government has approved the increase in the Minimum Support Price (MSPs) for all Kharif & Rabi crops for 2018-19 season at a level of at least 150 percent of the cost of production.
- (viii) Giving a major boost to the pro-farmer initiatives, the Government has approved a new Umbrella Scheme 'Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA)'. The Scheme is aimed at ensuring remunerative prices to the farmers for their produce as announced in the Union Budget for 2018. This is an unprecedented step taken by Govt. of India to protect the farmers' income which is expected to go a long way towards the welfare of farmers.
- (ix) Bee keeping has been promoted under Mission for Integrated Development of Horticulture (MIDH) to increase the productivity of crops through pollination and increase the honey production as an additional source of income of farmers.
- (x) Extending the reach of institutional credit to more and more farmers is priority area of the Government and to achieve this goal, the Government provides interest subvention of 2% on short-term crop loans up to Rs.3.00 lakh. Presently, loan is available to farmers at an interest rate of 7% per annum, which gets reduced to 4% on prompt repayment.
- (xi) Government sets annual target for the flow of credit to the agriculture sector, Banks have been consistently surpassing the annual target. The current year's agriculture credit flow target has been set at Rs. 13.50 lakh crore.

- (xii) Further, under Interest Subvention Scheme 2018-19, in order to provide relief to the farmers on occurrence of natural calamities, the interest subvention of 2% shall continue to be available to banks for the first year on the restructured amount. In order to discourage distress sale by farmers and to encourage them to store their produce in warehouses against negotiable receipts, the benefit of interest subvention will be available to small and marginal farmers having Kisan Credit Card for a further period of upto six months post harvest on the same rate as available to crop loan.
- (xiii) The Government has approved for giving the facility of Kisan Credit Card (KCC) to the farmers practicing animal husbandry and fisheries related activities and has also decided to extend the Interest Subvention Facilities to such categories of farmers.
- (xiv) With a view to provide income support to all farmers' families across the country, to enable them to take care of expenses related to agriculture and allied activities as well as domestic needs, the Central Government started a new Central Sector Scheme, namely, the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN). The scheme aims to provide a payment of Rs. 6000/- per year, in three 4-monthly installments of Rs. 2000/- to the farmers families, subject to certain exclusions relating to higher income groups.
- (xv) Further with a view to provide social security net for Small and Marginal Farmers (SMF) as they have minimal or no savings to provide for old age and to support them in the event of consequent loss of livelihood, the Government has decided to implement another new Central Sector Scheme for providing old age pension to these farmers. Under this Scheme, a minimum fixed pension of Rs. 3000/- will be provided to the eligible small and marginal farmers, subject to certain exclusion clauses, on attaining the age of 60 years.

## Details of State-wise funds allocated, released and expenditure under schemes being implemented by Department of Agriculture, Cooperation and Farmers Welfare during 2019-20

(Rs in Crore)

Sl. No.	Name of the Scheme Name of the State	National Food Security			National Food Security			Rainfed Area Development			Soil Health Management			Soil Health Card (SHC)		
		Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.
1	Andhra Pradesh	55.68	30.49	13.96	30.67	0.00	0.00	18.00	10.80	0.00	1.61	1.61	0.00	11.97	8.98	0.00
2	Arunachal Pradesh	17.35	5.81	0.00	9.76	0.00	0.00	2.00	1.20	0.00	0.00	0.00	0.00	1.59	1.19	0.00
3	Assam	227.64	39.68	0.00	11.19	0.00	0.00	1.00	0.00	0.00	0.00	0.00	0.00	6.11	6.45	0.00
4	Bihar	86.49	19.70	0.00	4.40	0.00	0.00	3.00	0.00	0.00	1.43	0.00	0.00	15.35	11.51	0.00
5	Chhattisgarh	131.99	10.17	0.00	10.39	0.00	0.00	8.00	0.00	0.00	0.00	0.00	0.00	2.94	2.20	0.00
6	Goa	0.13	0.00	0.00	0.00	0.00	0.00				0.00	0.00	0.00	0.20	0.00	0.00
7	Gujarat	34.55	10.71	6.35	18.85	12.41	0.00	13.00	6.66	0.00	0.00	2.28	0.00	4.33	3.25	0.00
8	Haryana	23.72	3.48	0.00	2.28	0.00	0.00	2.00	0.00	0.00	17.80	0.00	0.00	2.28	0.00	0.00
9	Himachal Pradesh	12.17	8.42	3.32	0.00	0.00	0.00	8.65	5.19	0.00	0.00	0.69	0.00	1.73	1.67	0.00
10	Jammu & Kashmir	13.44	7.07	0.00	0.39	0.00	0.00	2.00	0.00	0.00	14.08	0.00	0.00	6.70	3.35	0.00
11	Jharkhand	63.41	3.26	3.60	4.95	3.74	0.00	8.00	0.00	0.00	0.00	3.54	0.00	4.20	2.10	0.00
12	Karnataka	150.36	52.15	47.59	9.20	6.05	0.00	10.00	6.00	0.00	3.06	0.00	0.00	3.43	2.57	0.00
13	Kerala	1.04	0.00	0.00	0.00	0.00	0.00	2.10	0.00	0.00	0.73	0.00	0.00	5.15	3.87	0.00
14	Madhya Pradesh	403.49	131.22	0.00	31.25	12.20	0.00	4.50	2.70	0.00	69.15	0.00	0.00	6.69	0.00	0.00
15	Maharashtra	142.04	70.42	40.64	31.67	16.46	0.00	26.00	0.00	0.00	0.00	0.00	0.00	8.55	6.41	0.00
16	Manipur	14.60	10.95	0.00	2.25	1.69	0.00	1.00	0.00	0.00	0.00	0.00	0.00	1.01	0.76	0.00
17	Meghalaya	6.11	2.57	0.00	0.12	0.00	0.00	3.00	1.80	0.00	0.00	0.00	0.00	0.59	0.30	0.00
18	Mizoram	3.19	2.39	0.00	7.63	4.20	0.00	5.00	3.00	0.00	0.37	0.48	0.00	0.39	0.29	0.00
19	Nagaland	21.58	13.84	0.00	6.03	4.53	0.00	7.00	4.20	0.00	12.26	0.00	0.00	2.13	1.60	0.00
20	Odisha	88.12	38.18	0.00	14.53	0.00	0.00	17.00	10.20	0.00	0.00	0.00	0.00	6.38	2.33	0.00
21	Punjab	15.64	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	10.34	0.00	0.00	2.01	0.00	0.00
22	Rajasthan	245.57	109.20	57.43	45.55	24.79	0.00	6.00	2.63	0.00	0.00	0.00	0.00	5.78	4.33	0.00
23	Sikkim	8.07	5.96	2.97	0.69	0.00	0.00	2.00	0.00	0.00	4.09	0.00	0.00	0.48	0.58	0.00
24	Tamil Nadu	56.29	26.01	5.79	14.93	9.44	0.00	33.00	19.80	0.00	5.66	0.46	0.00	5.56	4.17	0.00
25	Telangana	32.65	12.58	0.00	11.49	0.00	0.00	10.00	0.00	0.00	10.56	0.00	0.00	8.68	10.05	0.00
26	Tripura	14.90	4.00	3.03	1.17	0.88	0.00	4.00	2.40	0.00	0.40	0.93	0.00	1.64	1.23	0.00
27	Uttar Pradesh	161.07	67.00	15.32	9.61	2.37	0.00	34.00	20.40	0.00	3.64	0.00	0.00	13.20	0.00	0.00
28	Uttarakhand	18.38	7.45	0.00	0.41	0.00	0.00	9.00	5.40	0.00	0.64	0.00	0.00	1.61	1.21	0.00
29	West Bengal	77.91	18.52	0.00	24.31	0.00	0.00	8.00	0.00	0.00	0.00	0.00	0.00	6.56	3.28	0.00
30	A&N Island				0.00	0.00	0.00				0.20	0.20	0.00	0.18	0.13	0.00
31	Chandigarh				0.00	0.00	0.00				0.00	0.00	0.00	0.00	0.00	0.00
32	Dadra & Nagar Havali				0.00	0.00	0.00							0.00	0.00	0.00
33	Daman & Diu				0.00	0.00	0.00							0.00	0.00	0.00
34	Delhi				0.00	0.00	0.00							0.00	0.00	0.00
35	Lakshdweep				0.00	0.00	0.00							0.00	0.00	0.00
36	Pondicherry				0.00	0.00	0.00				0.42	0.00	0.00	0.00	0.14	0.00
	<b>Total</b>	<b>2127.56</b>	<b>711.22</b>	<b>200.00</b>	<b>303.73</b>	<b>98.75</b>	<b>0.00</b>	<b>247.25</b>	<b>102.38</b>	<b>0.00</b>	<b>156.46</b>	<b>10.20</b>	<b>0.00</b>	<b>137.42</b>	<b>83.95</b>	<b>0.00</b>

NFSM:-UTs are not covered under NFSM and Expenditure of 2019-20 is yet to be reported by the States.

**Details of State-wise funds allocated, released and expenditure under schemes being implemented by Department of Agriculture, Cooperation and Farmers Welfare during 2019-20**

(RS in Crore)

Sl. No.	Name of the Scheme	Paramparagat Krishi Vikas			Sub-Mission on Agriculture			Sub-Mission on Agriculture			Sub Mission on Seeds &		
	Name of the State	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.
1	Andhra Pradesh	83.23	0.00	0.00	14.73	7.36	6.60	83.19	75.00		16.50	8.05	
2	Arunachal Pradesh	0.00	0.00	0.00	9.66	0.00	0.55	4.08	3.50		1.60		
3	Assam	0.00	0.00	0.00	12.14	0.00	5.39	15.41			17.60	0.27	
4	Bihar	2.12	0.00	0.00	50.11	25.06	19.92	21.65			14.50		
5	Chhattisgarh	20.81	0.00	0.00	15.18	7.59	8.04	24.58	20.00		10.30	7.84	
6	Goa	0.00	0.00	0.00	2.00	1.00	0.75						
7	Gujarat	0.00	6.67	0.00	27.85	13.93	14.91	25.84	9.86		12.00	2.44	
8	Haryana	0.00	0.00	0.00	10.81	5.40	5.63	33.04	25.00		3.50	3.01	
9	Himachal Pradesh	2.34	3.64	0.00	13.00	13.00	5.71	34.70	68.85	11.25	4.50	5.41	
10	Jammu & Kashmir	0.78	0.00	0.00	14.00	7.00	0.00	16.03	12.85		11.70	10.34	
11	Jharkhand	15.61	0.00	0.00	24.66	12.33	10.91	7.55			4.90		
12	Karnataka	10.40	0.80	0.00	21.52	10.76	10.24	76.54	75.00		11.80	0.77	
13	Kerala	2.29	0.00	0.00	11.39	5.69	3.28	11.67	12.00		3.60	0.08	
14	Madhya Pradesh	50.94	25.82	0.00	36.58	18.29	10.10	89.75	70.00		38.90	12.48	
15	Maharashtra	7.28	16.83	0.00	35.79	35.79	16.21	77.92	75.00		32.30	27.61	
16	Manipur	0.00	0.00	0.00	7.84	3.92	0.00	15.36			1.10		
17	Meghalaya	0.00	0.00	0.00	8.26	4.13	5.86	5.87	1.50		1.65		
18	Mizoram	0.00	0.00	0.00	3.66	1.83	2.12	5.00	7.26		0.75	0.25	
19	Nagaland	0.00	0.00	0.00	12.17	6.09	9.54	20.41	15.00		2.55		
20	Odisha	14.98	0.00	0.00	33.32	16.66	20.12	64.45	50.00		8.90	0.25	
21	Punjab	2.08	2.92	0.00	18.25	0.00	7.42	19.96			3.80	0.19	
22	Rajasthan	104.04	0.00	0.00	20.75	10.38	8.78	18.64			14.00	0.18	
23	Sikkim	0.00	0.00	0.00	2.74	1.37	0.58	5.58	2.40		0.50		
24	Tamil Nadu	4.16	4.69	0.00	39.52	19.76	20.60	71.08	70.00		13.00	13.88	
25	Telangana	0.00	0.00	0.00	8.99	4.49	5.55	10.58			9.50	1.72	
26	Tripura	0.00	0.00	0.00	4.18	2.09	2.74	28.29	30.65		1.85	2.40	
27	Uttar Pradesh	10.40	3.22	0.00	100.63	50.32	36.20	66.18			29.50	2.37	
28	Uttarakhand	121.73	10.34	0.00	12.00	6.00	4.95	56.46	42.00		9.10	0.66	
29	West Bengal	0.00	0.00	0.00	36.61	27.45	17.41	17.30	10.00		2.40		
30	A&N Island	0.00	0.00	0.00	2.60	1.30	0.00						
31	Chandigarh	2.25	0.00	0.00	0.00	0.00	0.00						
32	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00						
33	Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00						
34	Delhi	0.00	0.00	0.00	0.50	0.00	0.00				2.50	0.04	
35	Lakshdweep	4.68	0.00	0.00	0.00	0.00	0.00						
36	Pondicherry	0.69	0.00	0.00	1.40	0.00	1.45				0.50	0.19	
	<b>Total</b>	<b>460.83</b>	<b>74.94</b>	<b>0.00</b>	<b>612.83</b>	<b>318.99</b>	<b>261.58</b>	<b>927.11</b>	<b>675.87</b>	<b>11.25</b>	<b>285.30</b>	<b>100.43</b>	<b>0.00</b>

Details of State-wise funds allocated, released and expenditure under schemes being implemented by Department of Agriculture, Cooperation and Farmers Welfare during 2019-

20

(Rs in Crore)

Sl. No	Name of the Scheme Name of the State	Mission for Integrated			National Bamboo			Rashtriya Krishi Vikas			Per Drop More Crop			Sub-Mission on Agro		
		Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.
1	Andhra Pradesh	114.00	49.38	50.47	4.73	0.00	0.00	210.34	103.40		520.00	252.00		1.50	0.00	0.00
2	Arunachal Pradesh	26.00	12.50	N.R	9.00	0.00	0.00	19.46	8.73		30.00	18.00		0.00	0.00	0.00
3	Assam	84.00	37.84	32.06	9.00	0.00	0.00	219.93	107.65		70.00	0.00		0.00	0.00	0.00
4	Bihar	22.50	11.00	N.R	1.50	0.00	0.00	184.53	0.00		53.00	0.00		2.00	0.00	0.00
5	Chhattisgarh	123.00	14.00	41.99	4.76	0.00	0.00	132.66	64.51		77.65	0.00		2.00	1.00	0.00
6	Goa	3.00	1.50	0.19				16.28	3.31		3.00	0.00		0.00	0.00	0.00
7	Gujarat	127.00	63.50	12.02	10.28	0.00	0.00	118.07	57.16		355.00	180.00		5.00	4.00	0.00
8	Haryana	110.00	48.90	31.20				68.97	31.69		28.00	0.00		1.50	0.00	0.00
9	Himachal Pradesh	55.00	16.43	19.47	0.00	0.00	0.00	24.90	12.05		30.00	18.00		2.00	0.00	0.00
10	Jammu & Kashmir	55.00	60.00	N.R				21.17	10.19		15.00	0.00		2.00	0.00	0.00
11	Jharkhand	34.00	0.00	N.R	5.81	1.11	0.00	109.50	0.00		45.00	0.00		2.50	2.00	0.00
12	Karnataka	130.00	50.00	19.14	7.75	2.94	0.00	191.20	53.70	30.62	410.00	192.00		6.00	4.50	0.00
13	Kerala	39.50	0.00	0.00	1.00	0.00	0.00	66.95	30.00		15.00	0.00		1.50	0.00	0.00
14	Madhya Pradesh	38.50	14.00	7.46	14.00	5.93	0.00	182.53	89.87		170.00	102.00		1.50	0.00	0.00
15	Maharashtra	158.00	52.35	46.86	10.84	5.42	0.00	261.76	128.04		325.00	174.00		1.50	0.75	0.00
16	Manipur	37.00	13.50	10.16	9.75	4.87	0.00	16.33	0.99		44.00	18.00		0.00	0.00	0.00
17	Meghalaya	42.00	0.00	16.91	5.00	0.00	0.00	20.06	9.39		25.00	0.00		2.00	0.00	0.00
18	Mizoram	30.00	14.58	15.91	10.00	0.00	0.00	11.74	5.10		45.00	27.00		3.50	1.75	0.00
19	Nagaland	32.00	7.50	14.71	10.00	7.96	3.98	38.83	18.94	18.94	53.00	30.00		3.50	0.00	0.00
20	Odisha	89.00	20.00	11.39	1.00	0.00	0.00	207.84	98.71		50.00	30.00		1.00	0.00	0.00
21	Punjab	71.00	10.00	1.43				90.95	0.00		15.00	0.00		5.00	0.00	0.00
22	Rajasthan	90.50	25.00	15.97	0.00	0.00	0.00	165.71	80.36		125.00	75.00		1.00	0.00	0.00
23	Sikkim	25.00	12.21	28.35	7.80	0.00	0.00	15.59	7.65		53.00	0.00		0.00	0.00	0.00
24	Tamil Nadu	98.00	49.00	26.62	1.81	0.91	0.00	176.63	87.68		523.00	204.00		1.00	0.00	0.00
25	Telangana	28.00	0.00	6.16	1.00	0.00	0.00	261.18	129.94		200.00	0.00		3.00	0.00	0.00
26	Tripura	44.00	0.00	9.91	12.20	0.00	0.00	56.61	27.35		30.00	18.00		0.00	0.00	0.00
27	Uttar Pradesh	67.00	49.64	29.13	2.93	1.46	0.00	348.06	11.28		100.00	48.58		4.00	0.00	0.00
28	Uttarakhand	55.00	17.32	17.68	5.45	2.72	0.00	23.37	173.50		32.00	19.20		0.00	0.00	0.00
29	West Bengal	44.00	0.00	5.46				223.27	109.14		45.00	0.00				
30	A&N Island	2.00	0.00	0.00				2.30	1.15		1.50	0.00				
31	Chandigarh	0.00	0.00	0.00				0.20								
32	Dadra & Nagar Haveli	0.50	0.00	N.R				2.90								
33	Daman & Diu	1.50	0.00	N.R				0.50								
34	Delhi	0.50	0.25	N.R				3.30								
35	Lakshdweep	0.80	0.00	N.R				0.30								
36	Pondicherry	3.00	1.50	0.88				2.70			1.50	0.00				
	<b>Total</b>	<b>1880.30</b>	<b>651.90</b>	<b>471.53</b>	<b>145.61</b>	<b>33.32</b>	<b>3.98</b>	<b>3496.61</b>	<b>1461.48</b>	<b>49.56</b>	<b>3489.65</b>	<b>1405.78</b>	<b>0.00</b>	<b>53.00</b>	<b>14.00</b>	<b>0.00</b>





